

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar.

Notification,

Srinagar, the 16th June, 2023

S.O 323. In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby direct that Shri Sunil Kumar, Assistant Public Prosecutor, CJM Court, Doda shall be deemed to have been appointed as Additional Public Prosecutor, w.e.f 03.03.2023 to 01.04.2023, in the Court of Additional Sessions Court, Doda, for conducting trial of the criminal cases on behalf of the prosecution, in addition to his own duties.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Raj Kumar Goyal) IAS
Financial Commissioner/
Additional Chief Secretary

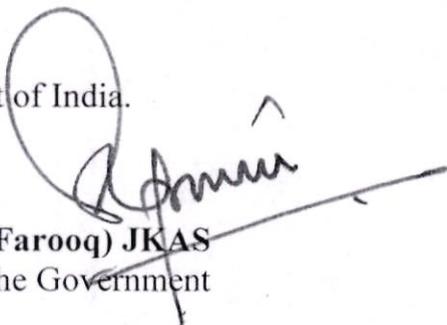
No: HOME-Pros/36/2022-08-HOME (CC No. 191646)

Dated: 16.06.2023

Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
3. Principal Secretary to the Government, General Administration Department.
4. Director General of Prosecution, J&K.
5. Director Archives, Archaeology & Museums, J&K.
6. Concerned Officers.
7. Private Secretary to the Chief Secretary, J&K.
8. Private Secretary to Financial Commissioner (ACS) Home Department.
9. Incharge Website, Home Department.
10. Government Order file/stock file.

Copy also to the Joint Secretary (JKL), MHA, Government of India.


(Syed Yasir Farooq) JKAS
Deputy Secretary to the Government